

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A.62/06537/2020 (SWP.No.1563/2016)**

This the 16<sup>th</sup> day of February, 2021

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. MOHD JAMSHED, MEMBER (A)**

Abdul Ahad Parra, Aged about 52 years, S/o Ghulam Ahmad Parra,  
R/o Para Mohalla Pattan, Tehsil Office Pattan, District Baramulla.

.....Applicant  
(Advocate:-Mr. Sajad A Geelani)

**Versus**

1. State Bank of India through it's Chief General Manager, S.B.I. Head Office, Sector 7, Chandigarh.
2. Deputy General Manager, Zonal Business Office, State Bank of India, Administrative Office, Rail Head Complex, Jammu.
3. Regional General Manager, State Bank of India, Regional Business Office, M.A. Road, Srinagar.
4. Branch Manager, State Bank of India, Palhallan Pattan, Baramulla.

.....Respondents  
(By Advocate Mr.Rajesh Thapa/Sudesh Magotra/Amit Gupta:-)

**O R D E R**  
**[O R A L]**

**Justice L. Narasimha Reddy, Chairman: -**

Shri Sajad A. Geelani, learned counsel for the applicant, sent a message to the effect that this T.A. has become infructuous.

2. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

**(MOHD JAMSHED)**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

**Sunil/Jyoti/Dsn**